

SECTION XV

THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 40-43 OF 2017

(Applications for extension of time)

IN

CIVIL APPEAL NOS. 8959-8962 OF 2013

LIC OF INDIA AND ORS. ETC.

...APPELLANTS

VERSUS

KRISHNA MURARI LAL ASTHANA AND ANR. ETC.

...RESPONDENTS

REVISED OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 31.03.2016, when the Court was pleased to dispose of the same in terms of the Signed Reportable Judgment. (Copy of the Signed Reportable Judgment dated 31.03.2016 is annexed as Annexure A-1 in the application for extension of time paper books).

It is submitted that Mr. R.P. Goyal, Advocate for the respondent has on 12.01.2017 filed applications for extension of time alongwith Annexure Nos. A-1 to A-3 in Civil Appeal Nos. 8959-8962 OF 2013 but on the application counsel has also mentioned the number of connected matters. The applications are registered as I.A. Nos. 40-43/2017. (Copy of the same is circulated herewith for the kind perusal of the Court).

It is further submitted for the information of the Hon'ble Court that counsel has filed only one application in C.A. Nos. 8959-8962 of 2013 and also paid one set of Court fees but he has not filed separate applications in other connected matters. Therefore, only I.A. Nos. 40-43 are registered in C.A. Nos. 8959-8962 of 2013 and listed before Court.

It is further submitted that original appeal paper books have been weeded out as per prevailing practice of this Registry and Counsel for the appellant/applicant has not provided the fresh appeal paper books.

It is lastly submitted that applications above-mentioned were mentioned before the Hon'ble Court on 13.01.2017, when the Court was pleased to pass the following Order:

**"Taken on Board.  
List the IA on 16.01.2017."**

The application in the appeals above-mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 14<sup>th</sup> day of January, 2017.

ASSISTANT REGISTRAR

Copy to: 1. Mr. Sushma Suri, Adv.  
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